PROGRAMME
Subject: “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”
Saturday 6\textsuperscript{th} February, 2010
Pragna Bhawan, Agartala

11.00 am to 11.30 am  Registration of delegates

INAUGURAL SESSION

11.30 am to 11.33 am  \textit{Lighting of the Lamp}
11.33 am to 11.40 am  Felicitation of the dignitaries.
11.40 am to 11.55 am  Welcome address by Mr. G.D. Gaiha, Member, Telecom Disputes Settlement and Appellate Tribunal.
11.55 am to 12.10 pm  Address by Dr. J.S. Sarma, Chairperson, Telecom Regulatory Authority of India (TRAI)
12.10 pm to 12.25 pm  Address by Hon’ble Mr. Justice Jasti Chelameswar, Chief Justice, Gauhati High Court (\textit{Guest of Honour})
12.25 pm to 12.40 pm  Inaugural address by Hon’ble Dr. Justice Mukundakam Sharma, Judge, Supreme Court (\textit{Chief Guest})
12.40 pm to 12.55 pm  Remarks of the President of the session - Hon’ble Mr. Justice S.B. Sinha, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
12.55 pm to 01.00 pm  Vote of Thanks
01.00pm to 01.05 pm  Presentation of mementos to the dignitaries.

01.05 P.M. to 01.50 P.M.  LUNCH

BUSINESS SESSION-I

“DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN BROADCASTING SECTOR”

01.50 pm to 01.55 pm  Introduction of Mr. Kuldeep Goyal, Chairman cum-Managing Director, Bharat Sanchar Nigam Limited (BSNL) - Chairman of the session.
01.55 pm to 02.05 pm  Opening remarks and Introduction of the following panelists by the Chairman of the Session Mr. Kuldeep Goyal, Chairman cum-Managing Director, BSNL:-
\begin{itemize}
  \item [(i)] Mr. N. Parameswaran, Principal Advisor, Telecom Regulatory Authority of India (TRAI)
  \item [(ii)] Ms. Roop Sharma, President, Cable Operators Federation of India
  \item [(iii)] Mr. Amrit Lal Saha, President, Consumer Protection Association, Agartala, Tripura.
  \item [(iv)] Mr. Ashok Mansukhani, President, MSO Alliance
\end{itemize}
02.05 pm to 02.20 pm  Presentation by Mr. Ashok Mansukhani, President, MSO Alliance.
02.20 pm to 02.45 pm  Discussion and interactive session, of the panelists with the audience to be moderated by Mr. Kuldeep Goyal, Chairman cum-Managing Director, BSNL.
02.45 pm to 02.50 pm  Vote of Thanks
02.50 pm to 02.55 pm  Presentation of Mementos to the panelists.
BUSINESS SESSION-II

“DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN TELECOM SECTOR”

02.55 pm to 03.05 pm  Opening remarks and Introduction of the following panelists by the Chairman of the Session Hon’ble Mr. Justice U.B. Saha, Executive Chairman, Tripura Legal Services Authority, Agartala:-

(i) Mr. Manjul Bajpai, President, Telecom Lawyers Association
(ii) Mr. T.R. Dua, Acting Director General, COAI
(iii) Mr. S.C. Khanna, Secretary General, AUSPI
(v) Mr. D. Chakraborti, GM, BSNL

03.05 pm to 03.20 pm  Presentation by Mr. Manjul Bajpai, President, Telecom Lawyers Association

03.20 pm to 03.35 pm  Presentation by Mr. Amrit Lal Saha, President, Consumer Protection Association, Agartala, Tripura.

03.35 pm to 04.00 pm  Discussion and interactive session, of the panelists with the audience to be moderated by Hon’ble Mr. Justice U.B. Saha, Executive Chairman, Tripura Legal Services Authority, Agartala

04.00 pm to 04.05 pm  Vote of Thanks

04.05 pm to 04.10 pm  Presentation of Mementos to the panelists.

04.10 pm onwards  TEA